

High Court of Jharkhand, Ranchi

OFFICE ORDER No. 124/Accts.

DATED, THE 27th OF FEBRUARY, 2023

The Court has been pleased to re-constitute Hon'ble Digitization Committee for taking relevant decision regarding the policy matter in connection with Scanning/Digitizing/Storage/Integrated Retrieval of Cases of High Court of Jharkhand at Ranchi as well as digitization work in District Courts of Jharkhand State, comprising of:-

- i) Hon'ble the Chief Justice, Chairman
- ii) Hon'ble Mr. Justice S. Chandrashekhar, Member
- iii) Hon'ble Mr. Justice S.N. Prasad, Member
- iv) Hon'ble Mr. Justice Ananda Sen, Member
- v) Hon'ble Mr. Justice Rajesh Shankar, Member

**By Order
Sd/-
Registrar General**

Memo No. 559/Accts.

Dated: 27/02/2023

Copy forwarded to the Registrar (Administration)/ Member Secretary, S.C.M.S./Registrar (Establishment)/ Registrar (Vigilance)/ C.P.C. I/c e-committee/ P.S. I/c to Hon'ble the Chief Justice/All Joint Registrar/All Deputy Registrar/Deputy Secretary (S.C.M.S)/ Deputy Secretary (Dedicated Cell)/Sr. Secretaries/Secretaries/ Sr. P.A.s/ P.A.s attached with all the Hon'ble Judges of this Court/ In-charge P.A. Section/Assistant Registrar-cum-Court Officer/All Assistant Registrar (Non-Judicial)/ All Court Masters/All Section Officers/All Section in-charge/Oath Commissioner/Stamp Reporter I/c / C.P.C. Section for uploading the same on the official website of Hon'ble High Court of Jharkhand---- High Court of Jharkhand, Ranchi for information and necessary action.


Registrar General